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GOVERNMENT OF ODISHA
FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

No. FE-ENV1-ENV-0005-2020/ 2496 /FE&CC,

Date. 09/02/2024

From

Sri Ananta Vijaya Patnaik, OAS(SS)
Special Secretary to Government.

To

The Ld. Registrar General,
Hon'ble National Green Tribunal (NGT), Principal Bench (PB),
Faridkot House, Copernicus Marg, New Delhi-110 001.

Sub: Submission of minutes of the Review Meeting held under the Chairmanship of the Chief Secretary, Odisha on 13.12.2023 pertaining to compliance on Solid Waste Management and Sewage Management in pursuance of order dated 27.01.2023 of the Hon'ble NGT in O.A. 606/2018 and related matter.

Sir/Madam,

In inviting a reference to the subject cited above, this is to intimate that in pursuance of the directions stipulated in the order dated 27.01.2023 of Hon'ble NGT in O.A. No. 606/2018 pertaining to compliance to Solid Waste Management Rules, 2016 and Sewage Management and in continuation to the approved Minutes of the Review Meeting, held on 13.12.2023 under the Chairmanship of the Chief Secretary, Odisha, vide this Department Letter No. 26259 dtd.20.12.2023, furnished earlier. Now, it is imperative to submit an updated compliance on Solid Waste Management and Sewage Management in pursuance of the order dated 27.01.2023 of the Hon'ble NGT in O.A. 606/2018 and related matter, as of 09.02.2024.

Therefore, I am directed to enclose herewith the copy of the compliance on Solid Waste Management and Sewage Management in pursuance of the order dated 27.01.2023 of the Hon'ble NGT in O.A. 606/2018, as on, 09.02.2024 approved by the Chief Secretary, Odisha for kind information and appraisal of the Hon'ble Tribunal.

Yours faithfully,

9.2.2024
Special Secretary to Government.

Memo No. 2497 /FE & CC

dt. 09.02.2024

Copy forwarded to O.S.D. to Chief Secretary, Odisha for kind information of Chief Secretary.

9.2.2024
Special Secretary to Government.

P.T.O.



957

Memo No. 2498 /FE & CC

dt. 09.02.2024

Copy forwarded to P.S to Additional Chief Secretary, Water Resources Department / Sr. P.S to Additional Chief Secretary, FE & CC Department / P.S. to Principal Secretary, H&UD Department / P.S. to Principal Secretary, PR&DW Department / P.S. to Commissioner-cum- Secretary, Health & Family Welfare Department for kind information of ACS, Principal Secretary and Commissioner-cum-Secretary respectively.

9.2.2024

Special Secretary to Government.

Memo No. 2499 /FE & CC

dt. 09.02.2024

Copy along with copy of enclosure forwarded to the Member Secretary, Central Pollution Control Board, Paribesh Bhawan, East Arjun Nagar, Shahdra, Delhi-110 032 for kind information and necessary action.

Enclosure : As above.

9.2.2024

Special Secretary to Government.

Memo No. 2500 /FE & CC

dt. 09.02.2024

Copy forwarded to the Member Secretary, State Pollution Control Board, Paribesh Bhawan, Nilakantha Nagar, Unit-VIII, Bhubaneswar / Member Secretary, OWSSB, Satya Nagar, Bhubaneswar for kind information and necessary action.

9.2.2024

Special Secretary to Government.

Compliance to Solid Waste Management Rules, 2016 & other environmental issues as on 09.02.2024 pertaining to OA No. 606/2018 under direction of Hon'ble NGT on 27.01.2023

Directions of Hon'ble NGT dated 27.01.2023 pertaining to OA No. 606/2018 on Solid Waste Management Rules, 2016 & other environmental issues are strictly being followed in a regular manner by the State. The para wise compliance & up to date progress made so far is as follows: -

SI No	Compliances desired under different Paras as per the direction of Hon'ble NGT on 27.01.2023	Up-to-date Progress made by different Stakeholder Departments																																										
1	Hon'ble NGT has appreciated the steps taken by the State for the de-centralised method of management of solid wastes.	Compliance of SWM Rules, 2016, effective sewage management and other environmental norms are followed by the State as per directions of Hon'ble NGT from time to time. One review meeting was held under the chairmanship of Chief Secretary in this regard on 13.12.2023 followed by another State Level Committee meeting for Single Window Mechanism held on 25.01.2024 under the chairmanship of Additional Chief Secretary, Housing & Urban Development. It was emphasized to work in proper coordination with all concerned Departments/ organizations in both urban and rural areas.																																										
2	Establishment of EMC Cells under the Chairmanship of Chief Secretary and Review by the Chief Secretary at State level and review by District Magistrates at the District level. Declaration of three Model towns/cities and 90 villages. Para 13	<ul style="list-style-type: none"> Environment Monitoring Cell (EMC) has been constituted under the Chairmanship of Chief Secretary and so far, 10 nos. of review meetings have been conducted to monitor compliance on directions passed by Hon'ble Tribunal and review the progress at State Level. The last review meeting was held on 13.12.2023 under the chairmanship of Chief Secretary. Three <u>model cities</u> i.e. Bhubaneswar, Berhampur & Rourkela and 3 Model <u>towns</u> i.e. Dhenkanal, Jajpur & Chhatrapur and 90 villages in all 30 districts @ 3 villages per District of the State are already declared to be made compliant of Municipal Solid Waste Management Rules, 2016 and other environmental issues. Due to improvement in the status pertaining to solid & liquid waste management, these 3 cities and 3 towns have become the lighthouse in respect of Solid and Liquid Waste Management. Present status of these ULBs are as follows: <table border="1" data-bbox="972 954 1839 1342"> <thead> <tr> <th>ULB</th> <th>State Ranking in Swachha Suvakshan 2023</th> <th>GFC Star Rating</th> <th>ODF Certification</th> <th>Garbage Vulnerable Points Removed</th> <th>% of Waste Processed</th> </tr> </thead> <tbody> <tr> <td>Bhubaneswar</td> <td>01</td> <td>3 Star</td> <td>Water+</td> <td>385</td> <td>96</td> </tr> <tr> <td>Berhampur</td> <td>04</td> <td>-</td> <td>ODF++</td> <td>308</td> <td>100</td> </tr> <tr> <td>Rourkela</td> <td>05</td> <td>1 Star</td> <td>ODF</td> <td>64</td> <td>83</td> </tr> <tr> <td>Dhenkanal</td> <td>86</td> <td>-</td> <td>ODF</td> <td>87</td> <td>100</td> </tr> <tr> <td>Jajpur</td> <td>09</td> <td>1 Star</td> <td>ODF</td> <td>36</td> <td>100</td> </tr> <tr> <td>Chhatrapur</td> <td>11</td> <td>1 Star</td> <td>ODF++</td> <td>26</td> <td>100</td> </tr> </tbody> </table> In all the 30 districts, it is being taken up. 	ULB	State Ranking in Swachha Suvakshan 2023	GFC Star Rating	ODF Certification	Garbage Vulnerable Points Removed	% of Waste Processed	Bhubaneswar	01	3 Star	Water+	385	96	Berhampur	04	-	ODF++	308	100	Rourkela	05	1 Star	ODF	64	83	Dhenkanal	86	-	ODF	87	100	Jajpur	09	1 Star	ODF	36	100	Chhatrapur	11	1 Star	ODF++	26	100
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3	Status on MCC, MRF, Legacy waste, Landfill site, Bio-mining activities, Sewage Management being monitored by CMC,	SPCB is submitting the MPR in the matter of OA No. 673 of 2018 on monthly basis to NMCG with copy to CPCB. SPCB has submitted the MPR up to December, 2023.																																										

	Ministry Jal Shakthi, Govt. of India Para 20 & 21																			
4	Status of State on SWM (2257 TPD) & 37.46 Lakh MT and current gap of 514 (642 – 128) MLD of sewage management. Para 25	<ul style="list-style-type: none"> • 258 Nos of MCC with Treatment capacity -1213.50 TPD & waste generation capacity of 1147 TPD and 220 Nos of MRF with Treatment capacity -2260 TPD & waste generation capacity of 1075 TPD are in operation. Additional 30 MCCs with capacity 150 TPD & 26 MRFs with capacity 260 TPD in 24 ULBs are under execution. • Under Urban Rural Convergence 3552 GPs (53% of total GPs) within 20 kms radius of ULBs were tagged to access the FSSM services. Now the tagging has been extended up to 30 kms radius. • The rural households call a dedicated number in the ULBs to request the desludging services. Awareness among the GPs and Panchayat Raj officials is done through exposure visits and IEC activities. All tagged GPs have access to Plastic Waste Management (PWM) services utilizing the MRF Facilities set up in the ULBs. • Sewage Treatment Plants (STPs) in 5 ULBs (i.e. Bhubaneswar, Cuttack, Sambalpur, Rourkela and Puri) & one Wastewater Treatment plant (WWTP) in Talcher Town have been functional with installed capacity of 375.5 MLD & sewage generation of about 302.01 MLD. Further, treatment capacity of 120 nos. of FSTPs (113 nos. existing STPs & 7 nos. under construction) is 2.09 MLD. • Grey Water Management project is being taken up in 110 ULBs for treatment of balance waste water of 502.41 MLD. • A State level PMU has been set up for implementation, monitoring and providing handholding support. • Each ULB have a Project Implementation Unit (PIU) for implementation of GWM and comprises of Grey Water Engineers, MIS Experts, GIS Experts & TULIP Engineers. 11 lighthouse ULBs have already engaged GIS Experts & TULIP Engineers and process has been started for engagement of Grey Water Engineers, MIS Experts, GIS Experts in all other ULBs. • State level workshop was organized for Chairpersons, Vice-Chairpersons, EO, ME, JE, MIS, TULIPs & other technical staffs for implementation of GWM in 11 lighthouse ULBs. • ULBs have conducted a training/ orientation session at their respective ULB level for the elected representatives, Swacha Sathis & MSGs. • Household survey has been taken up jointly by TULIP Engineers and Swach Sathis. • GIS Experts have been oriented and trained for digital mapping of all the household, lanes and drains in the ULB. • The work in 11 lighthouse ULBs will be completed by June, 2024 																		
5	As per commitment of the State Rs. 1152 Crore (1138) of non-lapsable fund to be kept in ring fenced account to be spent within one year to achieve the gaps as per action plan. Para 26	Provision of funds has been made for 2023-24 to meet the gap between waste generation & treatment (fig in Rs. Crore) : <table border="1" data-bbox="730 1141 1612 1517"> <thead> <tr> <th>Sl. No</th> <th>Particulars</th> <th>Available fund / released Amount</th> <th>Fund to be received</th> <th>Total</th> <th>Expenditure Plan within 2023-24</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>5th SFC (Septage Management)</td> <td>33.32</td> <td></td> <td>33.32</td> <td>Construction and O & M of FSTPs</td> </tr> <tr> <td>2</td> <td>Urban-Rural Convergence for FSSM</td> <td>69.62</td> <td></td> <td>69.62</td> <td>Construction of FSTPs and procurement of Cesspool Vehicles</td> </tr> </tbody> </table>	Sl. No	Particulars	Available fund / released Amount	Fund to be received	Total	Expenditure Plan within 2023-24	1	5th SFC (Septage Management)	33.32		33.32	Construction and O & M of FSTPs	2	Urban-Rural Convergence for FSSM	69.62		69.62	Construction of FSTPs and procurement of Cesspool Vehicles
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			Urban-Rural Convergence for PWM		50.44	50.44	Installation of Conveyor Belt & Weighment Bridge in Wealth Centres, etc.
		3	Urban Septage System	70.00		70.00	Construction & O & M of FSTPs and procurement of Cesspool Vehicles, Implementation of FSTP 2.0 for creation of Core Components like Knowledge – cum – meeting room, Office complex, Lounge facility, Wash area- cum -toilet for cesspool operators etc. and non-core components such as Nursery, Park and open gym, Fire Fighting Services etc.
		4	Used Water Management SBM (U)	204.56	763.92	968.48	As per approved action plan in 3 rd SLTC under SBM (U) 2.0 for implementation of Grey water management project
			Total	377.50	814.36	1191.86	
6	State may evolve mechanism for raising the funds by collecting user charges from households, contribution of corporate/ business sectors, commercial establishments, and tourists contributing for solid waste generation. Para 27	All ULBs are collecting user fee for Solid Waste Management as per Solid Waste Management Bye-laws notified by them. User fee is being collected through Ama Sahar Mobile App (Online) and also manually (Offline).					
7	1. Scientific handling of waste (processing and disposal) as per SWM Rules, 2016	1. Decentralized SWM adopted in accordance with provisions laid down in the SWM Rules, 2016, SOPs in July, 2019, December, 2020 and December 2022 prescribed for Collection, Transportation, Processing & Disposal of Municipal Solid Waste. Recyclable dry wastes are sold to Agencies authorized by SPCB, Odisha and Non-recyclable sent to Cement plants for co-processing.					

	<p>2. Waste Processing facilities</p> <p>3. Establishment of de-centralized waste processing facilities of adequate capacity</p> <p>4. Segregation of the municipal solid waste at source</p> <p>5. Processing of waste nearest to the point of generation with defined destination</p> <p>6. Enlisting involvement of people</p> <p style="text-align: right;">PARA-28</p>	<p>2. Waste to Wealth initiative</p> <table border="1" data-bbox="745 212 1507 453"> <thead> <tr> <th>SWM Facilities</th> <th>Number</th> <th>Capacity (in TPD)</th> <th>Waste Generated (in TPD)</th> <th>% Capacity Availability</th> </tr> </thead> <tbody> <tr> <td>MCC</td> <td>258</td> <td>1213.5</td> <td>1,147 (Wet Waste)</td> <td>105</td> </tr> <tr> <td>MRF</td> <td>220</td> <td>2,260</td> <td>1,075 (Dry Waste)</td> <td>210</td> </tr> </tbody> </table> <p>Capacity of each existing MRF has been enhanced to 10 TPD for treating Dry Waste received from Rural areas. Based upon the actual requirement, construction of additional 30 MCCs and 26 MRFs in 24 ULBs are going on.</p> <p>3. Based on assessment of waste generation in individual ULBs, the MCCs and MRFs of adequate capacity have been set up. Housing & Urban Development Department is regularly monitoring the progress made in this regard.</p> <p>4. 99% segregation of waste at source is being ensured in all ULBs.</p> <p>5. Suitable lands are identified within the locality for establishment of MCCs and MRFs.</p> <p>6.1. In a paradigm shift the State has followed a community driven instead of contractor driven model associating community in the process.</p> <p>6.2. Swachha Supervisor and Swachha Sathis have been associated with sanitation value chain strengthening collection of segregated waste from door step and to bring about behavioural change in public.</p> <p>6.3. Swachha Karmis, the women members of WSHG, Transgender and Waste Pickers are associated with the processing in the Wealth Centres.</p> <p>6.4. IEC activities such as putting up Wall-paintings, Audio jingles etc. are being undertaken frequently to sensitize people on safe sanitation practices including scientific SWM.</p>	SWM Facilities	Number	Capacity (in TPD)	Waste Generated (in TPD)	% Capacity Availability	MCC	258	1213.5	1,147 (Wet Waste)	105	MRF	220	2,260	1,075 (Dry Waste)	210
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8	<p>End-users of the compost and the rejects are not given.</p> <p style="text-align: right;">(Para 29)</p>	<p>Solid Waste</p> <ul style="list-style-type: none"> • Wet Waste, being processed at MCCs to generate compost (namely “Mo Khata”), is being used by line Departments for agriculture / horticulture / plantation purposes. • People are also the user of “Mo Khata” made available to them through outlets managed by WSHGs. • Recyclable Dry Waste, being segregated at MRFs, are sold to Agencies authorized by SPCB, Odisha. • Non-Recyclable Dry Wastes are transferred to Cement factories for co-processing. 															
9	<p>Dump site management: Source of air and water pollution generates foul smell and for maintaining the ground water quality, thus step is to be taken. Use of reclaimed land occupied by legacy waste dump sites, Use of CAMPA funds. Prevention of fire at dump site.</p> <p style="text-align: right;">Para 31 & 32</p>	<p>The follow up action is being taken up for bio-remediation of legacy waste dumpsites. Status of legacy waste dumpsites management is as follows:</p> <ul style="list-style-type: none"> • Vyasagar Municipality, Bellagantha NAC and Khariar Road NAC has successfully completed bio-remediation of legacy waste dumpsite of 1,07,421 MT in the ULBs. Reclaimed land has been transformed into parks in public interest. • Bio-mining process in Bhubaneswar Municipal Corporation, Rourkela Municipal Corporation, Bhadrak Municipality, Balasore Municipality and Puri Municipality are ongoing. In addition, SOP for biomining has been issued and biomining is ongoing in the respective 81 ULBs. • Bio-mining of legacy waste dumpsites in Cuttack Municipal Corporation, Berhampur Municipal Corporation and Sambalpur Municipal Corporation is under process. In 23 ULBs, there is no legacy waste dumpsite. • It is being ensured at the ULB level through awareness & IEC activities to prevent any burning of waste. 															

10	<p>Execution Plan relating to management of municipal solid waste, Execution of Bio-remediation/ Bio mining process as per CPCB guideline</p> <p style="text-align: right;">PARA-33</p>	<p>Standard Operating Procedure (SOP) on Decentralised SWM has been circulated among ULBs for strict observance.</p> <ul style="list-style-type: none"> All the Govt. hospitals are establishing ETPs & STPs and conditions has been stipulated in the consent orders. Out of the 115 ULBs, Biomining has been completed in 3 ULBs (Vyasagar, Bellaguntha and Khariar Road), partially completed on three ULBs namely Rourkela (RMC), Bhubaneswar (BMC) and Barbil and commenced in another 3 ULBs namely Puri, Bhadrak and Balasore. Overall, 4,41,397 MT (9%) of the total Legacy waste has been remediated so far. Biomining in 3 Municipal Corporations namely CMC, BeMC and SMC is under process. In addition to the above, in and Standard Operating Procedure (SOP) has been issued and biomining is ongoing in 81 ULBs. The rest of the 23 ULBs have reported no Legacy waste. The overall timeline for completion is December 2025. <p style="text-align: center;">Status of Bio-mining</p> <table border="1" style="width: 100%; border-collapse: collapse;"> <thead> <tr> <th>S. No.</th> <th>Status</th> <th>No. of ULB</th> <th>Approx. Quantity of legacy waste (in MT)</th> <th>Status in %</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>Completed</td> <td>3</td> <td>Vyasagar, Bellaguntha and Khariar Road 1,07,421</td> <td>2.3</td> </tr> <tr> <td rowspan="6">2</td> <td rowspan="6">Partially Completed</td> <td rowspan="6">3</td> <td>RMC: Completed</td> <td>173686</td> <td>3.7</td> </tr> <tr> <td>RMC: Ongoing</td> <td>10000</td> <td>0.2</td> </tr> <tr> <td>BMC: Completed</td> <td>146690</td> <td>3.1</td> </tr> <tr> <td>BMC: Ongoing</td> <td>1797112</td> <td>38.3</td> </tr> <tr> <td>Barbil: Completed</td> <td>13600</td> <td>0.3</td> </tr> <tr> <td>Barbil: Ongoing</td> <td>19684</td> <td>0.4</td> </tr> <tr> <td rowspan="4">3</td> <td>Ongoing</td> <td>3</td> <td>Puri, Bhadrak, Balasore 324238</td> <td>6.9</td> </tr> <tr> <td>I Municipal Corporation</td> <td>3</td> <td>EOI floated and RFP for Project Management Consultant (PMC) under process for CMC, BEMC & SMC 9,52,490</td> <td>20.3</td> </tr> <tr> <td>II Municipalities</td> <td>36</td> <td rowspan="2">SOP issued for remediation and remediation process on-going 8,62,883</td> <td rowspan="2">18.4</td> </tr> <tr> <td>III NAC</td> <td>44</td> <td>2,80,178</td> </tr> <tr> <td>4</td> <td>No Legacy Waste</td> <td>23</td> <td>0</td> <td>0.0</td> </tr> <tr> <td colspan="2" style="text-align: center;">Total</td> <td>115</td> <td>46,87,982</td> <td>100</td> </tr> </tbody> </table>	S. No.	Status	No. of ULB	Approx. Quantity of legacy waste (in MT)	Status in %	1	Completed	3	Vyasagar, Bellaguntha and Khariar Road 1,07,421	2.3	2	Partially Completed	3	RMC: Completed	173686	3.7	RMC: Ongoing	10000	0.2	BMC: Completed	146690	3.1	BMC: Ongoing	1797112	38.3	Barbil: Completed	13600	0.3	Barbil: Ongoing	19684	0.4	3	Ongoing	3	Puri, Bhadrak, Balasore 324238	6.9	I Municipal Corporation	3	EOI floated and RFP for Project Management Consultant (PMC) under process for CMC, BEMC & SMC 9,52,490	20.3	II Municipalities	36	SOP issued for remediation and remediation process on-going 8,62,883	18.4	III NAC	44	2,80,178	4	No Legacy Waste	23	0	0.0	Total		115	46,87,982	100
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10	<p>All other wastes i.e. Plastic, Construction and Demolition, Bio Medical, Hazardous and E</p>	<p>Plastic, Construction and Demolition Waste, Hazardous and E Waste Management</p> <ul style="list-style-type: none"> 114 ULBs have designated sites for storage of Construction & Demolition waste. 126 sites across the State have been webhosted (www.urbanodisha.gov.in). Further, the C&D waste is used for construction of road subgrade, temporary 																																																									

	<p>Waste are not to be mingled and treated with solid waste. Guideline of MoHUA on "Waste to Wealth- 2017: under SBM programme is to be followed. PARA-33</p>	<p>pathways, raising the low-lying areas, etc.</p> <ul style="list-style-type: none"> • SPCB has granted authorization to 10 nos of dismantlers and 2 nos collection centers (copy enclosed at Annexure - 1) • All ULBs are collecting Domestic Hazardous Waste and e-Waste by way of special weekend drive on every Saturday. All ULBs have earmarked dedicated E-waste corner at concerned MRFs for deposit of door-to-door collected E-wastes. • H&UD Deptt. is regularly monitoring the progress made in this regard. Based on assessment of waste generation in individual ULBs, the MCCs and MRFs of adequate capacity have been set-up. <p>Bio Medical Waste management</p> <ul style="list-style-type: none"> • Government has sanctioned Rs 1813.54 crore to establish ETP & STP at all HCF (Health Care Facilities) of Odisha up to CHC level to complete the establishment at DHHs by end of FY 2023-24 and up to CHC level by end of FY 2027-28. • ETP cum STP are functioning at DHH, Kendrapara, BMGH, Chandpur (Nayagarh) and STP at DHH, Sambalpur, Sundargarh, Capital Hospital, Bhubaneswar and RGH, Rourkela. • Steps are being taken for strict adherence to the timeline fixed for completion of different projects. • Establishment of Effluent Treatment Plant (ETP) and Sewage Treatment Plant (STP): ETP cum STP are functioning at DHH, Kendrapara, BMGH, Chandpur (Nayagarh) and STP at DHH, Sambalpur, Sundargarh, Capital Hospital, Bhubaneswar and RGH, Rourkela. Steps are being taken for strict adherence to the timeline fixed for completion of different projects. • All the 541 numbers of Veterinary Hospital and Veterinary Dispensaries of the State have been tagged with Bio-Medical Waste Management Agencies of nearest PHC/CHC. The renewal of the agreement/fresh agreement with Bio-Medical Waste Management Agencies is being taken up periodically after expiry of the agreement period.
11	<p>The STPs are to be operated properly and monitoring is to be done for compliance of discharge standard. Treated water is to be used for secondary purpose. Contamination of soil on account of Grey water needs to be managed as per "Tool Kit: Grey water Management" A committee is to be constituted and to submit a report. The committee is to examine alternative options for utilizing the grey water for agriculture with applicable standards, pisciculture or other such purposes. It will be desirable that there is geo-tagging of sewage outfalls in the receiving water system and its marking on GIS based maps with unique code, ensuring that</p>	<ul style="list-style-type: none"> • Total estimated waste water generated in the ULBs of the State is 880 MLD. • Against the target of 12 STPs and one Waste Water Treatment Plant (WWTP) with a total capacity of 375.50 MLD and 120 FSTPs with total capacity of 2.087 MLD, 12 STPs & 1 WWTP (total capacity of 375.50 MLD) and 113 FSTPs (total capacity of 1.947 MLD) have been made operational. Currently, 159.05 MLD is being treated in existing STPs. • The gap will be filled up through Grey Water Management (GWM) system, pilot of which has been taken up in Dhenkanal and Jatni Municipalities. GWM has been undertaken in many geographical areas of 11 Light House ULBs. • Soil samples have been taken out of area adjacent to (within 10 metres) lane level structures to check for any adverse impact in terms of contamination of soil. • Steps are being taken for scaling up of Grey water management projects in total 110 ULBs of the State. • All ULBs used to sprinkle the treated wastewater from STPs on the roads for dust mitigation, landscaping in the STPs, etc. • In compliance to the order, SPCB has constituted the Expert Committee vide their Order No. 2993 dt.28.02.2023 under the Chairmanship of Member Secretary, SPCB to furnish its views on environmental impact on discharge of treated grey water into leach pits in the state of Odisha and ascertain whether grey water management is done as per "Tool Kit Grey-water Management" (July 2021) brought out by Department of Drinking Water and Sanitation, Ministry of Jal Shakti, GoI. Accordingly, the meeting of the Expert Committee was held on 16.03.2023. Based on the discussions and subsequent field visits, the compliance report along with recommendations was furnished vide letter No 5813 dt. 10.04.2023, which was also submitted to Hon'ble NGT vide this department letter No. 9708 dt.11.05.2023.

	the same are checked and there are no discharges to water bodies. Para 34																																				
12	Provision of funds to bridge the gap PARA-37	<p>Adequate fund for undertaking various construction and maintenance activities for sewage management has been provided in the budget up to FY 2023-24.</p> <table border="1"> <thead> <tr> <th>SI No</th> <th>Particulars</th> <th>Available fund /released Amount (Rs Cr)</th> <th>Fund to be received (Rs Cr)</th> <th>Total (Rs Cr)</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>5th SFC (Septage Management)</td> <td>33.32</td> <td></td> <td>33.32</td> </tr> <tr> <td>2</td> <td>Urban-Rural Convergence for FSSM</td> <td>69.62</td> <td></td> <td>69.62</td> </tr> <tr> <td>3</td> <td>Urban-Rural Convergence for PWM</td> <td></td> <td>50.44</td> <td>50.44</td> </tr> <tr> <td>4</td> <td>Urban Septage System</td> <td>70.00</td> <td></td> <td>70.00</td> </tr> <tr> <td>5</td> <td>Used Water Management SBM (U)</td> <td>204.56</td> <td>763.92</td> <td>968.48</td> </tr> <tr> <td colspan="2">Total</td> <td>377.50</td> <td>814.36</td> <td>1191.86</td> </tr> </tbody> </table>	SI No	Particulars	Available fund /released Amount (Rs Cr)	Fund to be received (Rs Cr)	Total (Rs Cr)	1	5th SFC (Septage Management)	33.32		33.32	2	Urban-Rural Convergence for FSSM	69.62		69.62	3	Urban-Rural Convergence for PWM		50.44	50.44	4	Urban Septage System	70.00		70.00	5	Used Water Management SBM (U)	204.56	763.92	968.48	Total		377.50	814.36	1191.86
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13	Adoption of cost-effective method of sewage treatment, reduction on use of water imposing ZLD on industries, Housing societies with imposing CTE/ CTO conditions. PARA-38	<ul style="list-style-type: none"> All the Industrial and Housing project have been stipulated ZLD. State Pollution Control Board (SPCB) is stipulating ZLD Condition in CTE and CTO order in housing societies above 20,000 Square Meter with monitoring thereof. At present, all housing projects are stipulated to achieve ZLD to maximum extent during non-monsoon season. As per the decision of 128th Board meeting all the Housing Projects are obtaining Consent to Operate in regular manner instead of onetime based on strict compliance. 																																			
14	MoEF & CC notification of 25/02/2022 on Management of sewage, waste water, reuse and recycle of treated waste water by dual plumbing system. Common off-site treatment	<ul style="list-style-type: none"> In five ULBs having sewer network & STP i.e. Bhubaneswar, Cuttack, Puri, Sambalpur and Rourkela, all the wastewater generated from households shall be connected to sewer network which will be treated at STP. In all the 115 ULBs, FSTPs have been provided for treatment of faecal sludge from onsite sanitation systems. 112 FSTPs out of 120 have been commissioned and 8 are in progress. For grey water management in the ULBs, on the basis of learning from the pilot conducted in 4 geographical areas of two 																																			

	<p>facility (Without Sewage Network) Common off-site treatment facility (With Sewage Network) For projects with built up area of 5000 to 20,000 square meters onsite sewage treatment facility where no Municipal treatment site exists. Black water to be discharged to septic tank and grey water through treatment system to be discharged / utilised. For projects above 20,000 square metre on site STP to treat 100 % sewage generated. PARA-39</p>	<p>cities- Jatni(M) and Dhenkanal(M), and recommendation of the Expert Committee formed as per the direction of the Hon'ble NGT, Scale-up strategy and Toolkit has been developed for the city wide scale up of Grey water management in the State.</p> <ul style="list-style-type: none"> • Interventions are to be provided at four different levels as mentioned below: <ol style="list-style-type: none"> 1. Household level - Magic Soak pits can be provided at household level 2. Lane level – Hybrid leach pits with absorption trenches can be provided in lanes 3. Community level–Constructed Wetland can be provided at community level wherever space is available 4. Outfall level - For the left-over water which is received at outfall points of the drains due to non-availability of space at household, lane and community level following technologies can be adopted depending on the situation- Waste stabilization pond and maturation pond, Constructed Wetland or Facultative aerated lagoons. Central Public Health and Environmental Engineering Organisation (CPHEEO) manual can also be referred for adopting other nature-based technologies at the outfall point. • Management of grey water at household and lane level is done by absorption-based structures. The treated water from community level treatment and at outfall level treatment conform to the general discharge norms of CPCB/MoEF&CC. In areas where there is municipal sewage network, all the waste water generated from households are connected to the municipal sewage network which will be treated at STP. 						
14	<p>Maintaining source of clean water (rivers, storm water drains and water bodies- Lakes, wetlands etc.) free from treated and untreated sewage, channelizing treated sewage for non-portable purposes. PARA-39</p>	<p>For Grey Water Management, following steps have been taken;</p> <ol style="list-style-type: none"> 1. Approval has been obtained for implementation of Grey Water Management (GWM) in 110 ULBs excluding 5 ULBs having sewerage system. 2. After successful implementation of grey water management pilot project at Dhenkanal and Jatni, the work has been taken up in 11 lighthouse ULBs namely, Angul, Balasore, Bargarh, Chatrapur, Dhenkanal, Hinjilcut, Jatni, Jajpur, Keonjhar, Koraput, Nayagarh. 3. A State level PMU has been set up for implementation & monitoring of Grey water management with the ULBs and for providing handholding support. 4. Each ULB will have a Project Implementation Unit (PIU) for implementation of GWM. The ULB level PIU consists of Grey Water Engineers, MIS Experts, GIS Experts & TULIP Engineers. 5. The TULIP Engineers and GIS Expert have been engaged for these 11 lighthouse ULBs and process has been started for engagement of Grey Water Engineers, MIS Experts, GIS Experts in all other ULBs. 6. A 2-day state level workshop was organized by H & UD department for Chairpersons, Vice-Chairpersons, EO, ME, JE, MIS, TULIPs & other technical staffs for implementation of GWM in 11 lighthouse ULBs. 7. Further, the ULBs have conducted a training/ orientation session at their respective ULB level for the elected representatives, Swacha Sathis & MSGs. 8. The household survey has been initiated jointly by TULIP Engineers and Swach Sathis in their respective wards allotted. 9. The GIS Experts have been oriented and trained for digital mapping of all the household, lanes and drains in the ULB. 10. The work in 11 lighthouse ULBs is expected to be completed by June 2024. 						
14	<p>PARA-39</p>	<p>Status of Polluted river stretches identified during 2022</p> <table border="1" data-bbox="734 1417 1615 1497"> <thead> <tr> <th data-bbox="734 1417 1115 1497">Priority category during 2022 (CPCB Publication "Polluted</th> <th data-bbox="1115 1417 1373 1497">Action plan under implementation/</th> <th data-bbox="1373 1417 1615 1497">Present status</th> </tr> </thead> <tbody> <tr> <td> </td> <td> </td> <td> </td> </tr> </tbody> </table>	Priority category during 2022 (CPCB Publication "Polluted	Action plan under implementation/	Present status			
Priority category during 2022 (CPCB Publication "Polluted	Action plan under implementation/	Present status						

river stretches for restoration of Water Quality-2022")				proposed*		
River	Name of Polluted River Stretch	Priority	No		2022 (Jan-Dec) (BODmg/L,max)	2023 (Jan-May) (BOD mg/L, max)
Ganguanallah	Ganguanallah along Bhubaneswar	I	1	Action plan has been approved by CPCB and under Implementation.	Priority-III (16.0)	Priority-III (18.0)
Daya	Daya along Narankheta to Kanas	IV	3	May be downloaded from the weblink www.rrcodisha.org/action-plan/ As per 2022, 19 polluted river stretches had been reduced to 7 and rest 13 were delisted as BOD level is less than 3. However, based on the water quality status during 2021 and 2022, there are 6 polluted river stretches in the State and accordingly SPCB has requested to delist one more stretch from the list.	Priority-V (5.6)	Priority-V (4.8)
Kuakhai	Kuakhai along Bhubaneswar	IV			Clean (1.9)	Clean (1.7)
Mangala	Mangala along Golasahi	IV			Priority-V (4.4)	Clean (2.8)
Kathajodi	Kathajodi along Cuttack	V	3		Priority-V (4.4)	Priority-V (4.2)
Serua	Serua along Sankhatrasa	V			Priority-V (4.2)	Priority-V (3.6)
Brahmani	Brahmani along Rourkela	V			Priority-V (5.7)	Priority-V (5.3)

• As against 19 polluted river stretches, 12 were delisted by CPCB as BOD level was less than 3 during 2022. CPCB has been requested to delist another one as the BOD level of River Kuakhai is found below thresh-hold limit in 2023.

• To reduce BOD load in Gangua Nalla, fresh water is being discharged into Gangua Nalla from Daya West Bank Canal through Palasuni Escape at RD 12.640 Km. A Cross Regulator has been constructed at the off taking point of Gangua Nalla to divert the flood discharge of Chandaka Catchment to Kuakhai river through Budhi Nalla to save Bhubaneswar city from

urban flooding.

Action Plan to save Daya River from Pollution

A Task Force has been reconstituted under the Chairmanship of Vice Chairman, Bhubaneswar Development Authority, Bhubaneswar by the H&UD Department vide Notification No.19285 dated 18.11.2022 with members from concerned Department/Organisations.

The Save Daya Task Force has identified several projects for implementation by various organizations to prevent pollution in Daya River. These are as follows.

1. Domestic sewage collection and treatment

- a) Completion of ongoing sewerage works in Bhubaneswar. A major part of sewer lines has been laid and 5 nos. of STPs are functional. Balance 5 km of sewer line will be completed by March 2024 by WATCO.
- b) 53,000 nos. of household not connected to sewer network and to be connected in non-slum areas in Bhubaneswar City have been identified in a comprehensive survey by WATCO. BMC will create awareness among the households and assist WATCO in household sewer connection. In January, 2024 in sewerage district-VI, 3825 nos. of connections were made. Targets have been fixed district wise for house sewer connections.
- c) Construction of 4 nos. of facultative pond treatment projects in the vacant land of 4 nos. of STPs at Meherpalli, Basuaghai, Kochilaput & Rokat of Bhubaneswar City are in progress for treatment of water of Gangua nallah. The water from Gangua nallah will be pumped to the pond treatment system and treated water will be released back to Gangua nallah. The works will be completed by May 2024 by WATCO.
- d) For Sewerage system in all 460 nos. of slums within the BMC area, works in 15 nos. of slums are taken up on pilot basis, which will be completed by February 2024.

2. Waterbody Rejuvenation Projects in Bhubaneswar City

- a) The natural treatment of water bodies in Drain No.4, 7 & 10 is being implemented by BMC, Bhubaneswar & BDA, Bhubaneswar to improve the drain water quality and aesthetics of the surrounding. The works will be completed by July 2024.
- b) Sewage Treatment in institutional, commercial and residential apartments Bhubaneswar Development Authority is taking steps to survey all these establishments to determine if connected to sewer network, the functional condition of STPs/septic tanks if not connected and if adhering to treatment norms, record of last time desludging of septic tank done etc. with the help of Odisha State Pollution Control Board (SPCB).

3. Bio-medical Waste collection and Disposal: The Chief District Medical Officer, Khurda is providing details of registered Hospitals, Clinics, Nursing Homes and Pathology labs and the current status of collection and disposal of Bio-medical waste in BMC area with the help of BMC.

4. Liquid waste and solid waste management in Industrial Estates: IDCO has conducted survey to assess the availability of Effluent Treatment Plants (ETPs) and Sewage Treatment Plants (STPs) in all the industrial units in their industrial estates in BDA area along with audit of solid waste management. The State Pollution Control Board has issued notice to Units not having ETP and STP. IDCO is preparing an action plan for safe disposal of solid waste and liquid waste in various industrial estates.

5. BMC & BDA are investing Rs 3061.05 Lakh through natural treatment of in drain water bodies to improve the drain water quality and aesthetics.

6. WATCO is investing Rs 2521.92 Lakh for treatment of Gangua Nala water in vacant lands of four STPs through pond

		<p>treatment system.</p> <p>7. WATCO has submitted proposal for acquisition of Ac 44.43 dec land in Mouza- Chan Pala, Tahasil- Pipili 165, Dist- Puri at the confluence of Gangua Nala with Daya River for construction of a treatment plant to treat water from Gangua Nala before discharging to Daya River.</p>
14	<p>PARA-39</p>	<ul style="list-style-type: none"> • Control of illegal Groundwater Abstraction: Govt. of Odisha has formulated an Act for regulation of groundwater namely "The Odisha Groundwater (Regulation, Development and Management) Act, 2011". Central Ground Water Board (CGWB) and District Level Evaluation Committee (DLEC) strictly control the groundwater abstraction by the industries. Chief Engineer and Director, Groundwater Development, Bhubaneswar monitors the fluctuation of the groundwater level in all 30 districts in 10 years interval. • River Catchment / Basin Management: Inflow from the catchment and outflow from the river of the basins are managed effectively by the Chief Engineer and Basin Managers for 11 nos. of river basins of Odisha. • Flood Plain Zone Protection: A Cross Regulator has been constructed at the off taking point of Gangua Nalla to divert the flood discharge (Approximately 30% of flood water) of Chandaka Catchment to Kuakhai river through Budhi Nalla in order to save Bhubaneswar city from urban flooding. This is one of the flood plain zone protection works in Gangua Nalla which has been executed by DoWR. • Watershed Management: Integrated Watershed Management Programme is executed throughout the State by Odisha Watershed Development Mission. • Groundwater recharge / Rain water harvesting: Groundwater recharge has been taken up through 614 nos. of wells out of which 451 nos. have been completed. Further, 16198 check dams have been completed to recharge ground water. Rooftop Rainwater Harvesting Structures (RRHS) has been taken up in 531 Govt. buildings and 8013 Pvt. Buildings out of which it is completed in 426 Govt. Buildings & 8870 Pvt. Buildings • Removal of encroachments: When encroachments are noticed, Revenue Authorities are moved to make the land free from encroachment to maintain the natural flow in the drain.
15	<p>Utilization of treated sewage in Malls, Industrial Estates, Automobile establishments, Power Plants, Play grounds, railway Stations, Bus Stands, Local Bodies, Universities etc. to save portable water for drinking purpose. State to make plan for use of treated water.</p> <p>Para 41</p>	<p>All ULBs use treated sewage water from STPs for sprinkling on the roads to mitigate dust pollution and gardening purpose within the FSTP campus.</p>
16	<p>Effective management of STP and FSTP. Guidelines of SBM - U 2.0 are to be referred. The STPs are to be operated in full utilization capacity. A centralized mechanism for operation on continuous basis to be made preferably within</p>	<p>Steps are being taken to upgrade operation of STPs with full utilization capacity. SPCB, Odisha is granting consent to FSTPs and monitoring their compliances periodically. Standard Operating Procedure (SOP) for O&M of FSTPs has already been communicated to all concerned for adherence.</p>

	one month. Para 43 &44	
17	<p>Sewage treatment facilities adopted in terms of septic tank / soak pit / FSTP particularly for Rural areas and Villages to be reviewed in view of health, hygiene and the guidelines of MoUD.</p> <p>Comprehensive plan to be made for control of (Solid & liquid) pollution with allocation of adequate budget provision. Generation of awareness with public participation and contribution.</p> <p>Para 45 & 46</p>	<p>Liquid Waste Management (LWM)-</p> <ul style="list-style-type: none"> • LWM in Rural Odisha is being implemented in line with the Swachh Bharat Mission - G Phase II program. 65% of GPs are targeted for LWM during 2023-24. • 2,22,345 community leach pits (through SBM-G and FC Grant) and 10,89,575 household soak pits (through MGNREGA) have been constructed for the management of grey water in villages. • As on date 31,510 (67%) villages have reported arrangements to manage liquid waste. <p>Faecal Sludge management- PR & DW Department has converged with H&UD Department towards efficient management of faecal sludge in the GPs, through the facilities being developed at the ULBs. A joint advisory from the H&UD and PR&DW department has been issued to all districts in this regard, vide letter No. 8667 dated 28 May 2021. On-situ faeces management has been the focus in Rural Odisha.</p> <ul style="list-style-type: none"> • All the GPs within approx. 20 km distances from ULBs have been tagged for FSM services with the ULBs. 3,552 GPs out of 6,794 GPs (52%) are linked to all urban FSTPs. • 56% of rural households will benefit from with this arrangement • As on date around 100 FSTPs are receiving faecal sludge from the rural areas. • Approx. 500 trips per month of faecal sludge are being sent from rural areas to the urban FSTPs. • Convergence between PR & DW Deptt. and H & UD Deptt has been made to extend the FSM services to GPs which are beyond 20 km from the FSTPs and upto 30 km. • There has been a substantial reduction in pollution in the rural water bodies/rivers due to implementation of rural-urban convergence for FSM. • The State has been continuously monitoring the FSM progress through the Steering Committee constituted under Rural Urban Convergence headed by Principal Secretary, PR&DW.
18	<p>For both Solid and Liquid waste effective management experts to be involved with other stake holders to evolve models for protection of environment. Campaigns with public involvement to be done. Direction passed to Chief Secretary to entrust responsibility to Senior Secretaries to monitor waste management for establishments governed by non-municipal entities.</p> <p>Para 48</p>	<p>SPCB, Odisha is granting consent to FSTPs and their compliances are monitored periodically. FSM progress is continuously monitored by the Steering Committee constituted under Rural Urban Convergence headed by Secretary, PR & DW Deptt. There has been a substantial reduction in pollution in the rural water bodies/rivers due to implementation of rural-urban convergence for FSM.</p> <p>Solid Waste Management in Rural Areas</p> <ul style="list-style-type: none"> • Solid Waste Management in the GPs is being implemented in line with the Swachh Bharat Mission-G Phase II program. Accordingly, State's implementation guidelines have been issued. • Additionally, 'The Odisha Rural Sanitation Policy 2020', with focus on SWM has been promulgated. • 65% of the GPs are targeted for SWM arrangements during current FY 2023-24. • As on date 21,623 (46.22%) villages have reported arrangements to manage solid waste, including bio-degradable and plastic waste management. • 44,242 community compost pits (through SBM-G and FC Grant) and 8,73,087 household compost pits (through MGNREGA) have been constructed for the management of bio-degradable waste in villages. • SHGs have been identified and tagged in 5,961 (88%) GPs to manage the community SWM assets and facilitate plastic waste management. • HH & Institutional level collection of plastic waste has been initiated in 2,418 GPs (36%). • 28,103 waste segregation sheds have been created to facilitate the storage of dry waste collected.

		<ul style="list-style-type: none"> • 26,144 vehicles (mostly tricycles) have been procured in the villages for collection & transportation of dry waste. • Mass cleaning of villages is being done on a regular basis to ensure visible cleanliness across all villages. • PR & DW Deptt. In convergence with H & UD Deptt. had made initiative towards Plastic Waste Management (PWM). A joint advisory from the H&UD and PR&DW department has been issued to all districts in this regard, vide letter No. 8667 dated 28 May 2021. • All GPs are tagged with MRF centres of ULBs for processing the recyclable waste which are being collected at GPs and periodically transferred to ULBs. PR & DW Department has instructed all the districts to initiate door-to-door collection across all the GPs vide letter no. 11536 dated 29.05.2023. • All GPs will be made compliant to SWM Rules 2016, through SBMG Phase II program by FY 2024-25
19	<p>While reviewing the progress in formulation and implementation of District Environment Plan (DEP), as per Articles 243 W and other provisions of the Constitution read with 11th and 12th Schedule, vide order dated 17.01.2023 in O.A No. 360/2018, Shree Nath Sharma vs. Union of India &Ors., the Tribunal noted that in the State of Odisha District Environment Plans have been prepared for all the 30 Districts which are to be duly implemented by the District Magistrates through District Level Committees(BMW management is linked). The District Environment Plans must have authentic and updated database which can be helpful for policy making and execution of projects. Monitoring of bridging of gaps in sewage and solid waste management in districts is required by the Chief Secretary through a suitable nodal officer, preferably of the rank of Additional Chief Secretary. Status of sewage and solid</p>	<ul style="list-style-type: none"> • District Environment Plans for all the 30 Districts of the State are uploaded in website of the Districts Portal and State Portal. Officers are having a booklet on Environment Management Plan. • Further, District Magistrates are executing the Action Plan of projects by referring District Environment Plans of the concerned Districts. • The Additional Chief Secretary, FE & CC Department is the nodal officer for oversee the District Environment Plans and State Environment Plan. • The matter of BMW management are reviewed by Commissioner cum Secretary, Health & Family Welfare Department. • Dedicated web-portal "Ama Sahara Odisha" and mobile app "Ama Sahara" have been developed to reflect status of Solid Waste Management in ULBs and also monitoring. Dedicated Portal for monitoring of FSTPs is under trial run. • Biomedical Waste Management programme have been reviewed at different levels at frequent intervals. Further, all the districts (CDM & PHOS) have been communicated to submit their portion when required by the Member Secretary (DFO Hqr.) of the District Environment Committee under the chairmanship of Collector and to implement the agenda items meticulously in the district vide letter no- 3098, dated 20.05.2023 & letter no- 1030, dated 28.02.2022 earlier. Recently the same has been again communicated vide letter no- 4562, dated 18.07.2023 for preparation of District Environmental Plan. • All the 541 numbers of Veterinary Hospital and Veterinary Dispensaries of the State have been tagged with Bio-Medical Waste Management Agencies of nearest PHC/CHC. The renewal of the agreement/fresh agreement with Bio-Medical Waste Management Agencies is being taken up periodically after expiry of the agreement period. • Small promotional videos of 3minute duration on "Important activities of the Board, Plastic free picnic spots, Air pollution and mitigation measures and E-waste and SUPS" have been developed by SPCB to highlight the achievements and create awareness among the public.

	<p>waste management with respect to each city, town and village be placed on State's portal and be made part of District environment Plan. This may be done in next two months.</p> <p>Para 50 & 52</p>	
20	<p>Waste Management in Armed Forces and Cantonment area and co-ordination with ULBs and monitoring thereof. State to interact with Defence organisation to share work experience. (Para 53 & 54)</p>	<p>Suitable follow up action is being taken by the departments concerned.</p>
21	<p>Centralized single window mechanism for planning, capacity building and monitoring of waste management at the State level. Local authorities have to do their duty and stock taking at the district levels to continue with due supervision and control of such mechanism. It should be headed by an officer of the rank of Additional Chief Secretary with representation from concerned departments – Urban Development, Rural Development, Environment and Forest, Agriculture, Water Resources, Fisheries and Industries. The mechanism should be working on fulltime basis. Continuous training programme for those involved in execution of waste management projects.</p> <p>Para 55</p>	<p>State Level PMU for SBM (Urban) and a State Level Technical Support Unit (TSU) have been constituted to look after issues of planning, capacity building and monitoring etc. of solid and liquid waste management respectively. In compliance to the direction dt. 27.01.2023 of Hon'ble NGT in O.A. No. 606/2018, the State Government has constituted a State Level Committee under the Chairmanship of Principal Secretary to Govt., Housing and Urban Development Deptt. vide Forest, Environment & Climate Change Department Order No.7224 dated 11.04.2023, which functions as a centralized single window mechanism for planning, capacity building and monitoring of waste management at state level. The committee shall prepare blue print, review the progress in bridging the gaps in sewage and solid waste management, establishing interaction with the stake holders, including experts, institutions, concerned departments, community members and all other stake holders. The last review meeting was held on 25.01.2024.</p>

22	<p>Compliance to SWM Rules, 2016 being monitored by CMC, Ministry of Jal Shakti.</p> <p style="text-align: right;">Para 59</p>	<p>Monthly Progress Report for the Month of December, 2023 has been submitted by SPCB to NMCG, Ministry of Jal Shakti with a copy to CPCB for necessary action.</p>
23	<p>State to raise funds from generators / contributors of waste.</p> <p>There is gap of 514 MLD in sewage generation and treatment and legacy waste of 37 Lakh MT. As such the State would be liable to pay compensation of about Rs. 1138 crore at the rate of compensation fixed in other States. Since, higher amount funds allocated of an amount Rs. 1152 crore, to be credited to a separate ring fenced account for the purpose.</p> <p>The Hon'ble NGT refrained from levying EC on the State of Odisha for time being. Ring-fenced account may be kept as 'non lapsable' fund.</p> <p style="text-align: right;">Para 62, 64 & 65</p>	<p>1. Standard Operating Procedure (SOP) on Decentralised SWM has been circulated among ULBs for strict observance. All the Govt. hospitals have been requested to establish of ETPs & STPs and conditions has been stipulated in the consent orders.</p> <ul style="list-style-type: none"> • Out of 115 ULBs, 26 ULBs have reported not having legacy waste dumpsites or remediated the dumpsites completely. • Bioremediation of legacy waste dumpsites in 81 ULBs is in progress as per the Standard Operating Procedure communicated vide H & UD Department letter No.23165 Dated 22.11.2023. • Bioremediation of legacy dumpsites is under process in remaining 8 ULBs namely Rourkela Municipal Corporation, Bhubaneswar Municipal Corporation, Cuttack Municipal Corporation, Sambalpur Municipal Corporation, Berhampur Municipal Corporation and big Municipalities namely Puri (M), Balasore(M) and Bhadrak(M).

Annexure-I

List of Authorised E-Waste Collection / Dismantler Centers

Sl. No.	Name of Dismantlers / Collections	Dismantlers / Dismantlers Cum Collections Centre / Collection Centre	Waste Description	Authorised Capacity	Validity	Agreement with Recyclers/ Common Hazardous Waste TSDF for final Disposal of Discarded E-Waste	Remarks
1.	M/s. N. C Metalic & Co, At- Sova, Po- Osakana, Via- Balikuda, Dist- Jagatsinghpur- 754119	Dismantling Cum- Collection unit	E-Waste (Generated from dismantling of Electrical & Electronic Equipments)	180 MT / Annum	31.03.2026	M/s. Ramky Enviro Engineering Ltd	
2.	M/s. Jagannath E-Waste Recycler, AT- Pinchuli, Po- Purushottampur, Dist- Ganjam	Dismantler	Dismantling of E-waste	500 MT/ Annum	31.03.2025	M/s. Eco- Birdd Recycling Company Pvt. Ltd	
3.	M/s. Sani Clean Pvt. Ltd, Plot No-802/947, At- Tangiapada, Niala, Dist- Khordha	Dismantling Cum- Collection unit	E- Waste (Waste electronics and Electrical Equipments)	3000 MT/ Annum	31.03.2025	M/s. Hulladek Recycling Pvt. Ltd	
4.	M/s. Varun Infra Steel Pvt. Ltd, Plot No-1991/3942, At/Po- Brahmani Tarang, Vedvyas, Rourkela-769004	Dismantler	Collections and Dismantling of E-Waste	730 MT / Annum	31.03.2023	M/s. Rashi E-Waste, SW-51, Shed No-26, Phase-II, Doddabalpur, Banglore-561203	Applied for authorization and it is under process
5.	M/s. Mirtunjai Udyog, At- AA/2, Civil Township, Rourkela, Dist- Sundargarh	Dismantler	Collections and Dismantling of E-Waste	730 MT / Annum	31.03.2027	M/s. Sajta Metal works (Unit-II), Sankarail Jala, At- Industrial Park-7, PO- Kanduah, ,P.S- Sankarail, Howrah- 7511302	
6.	M/s. Cosmic Net, Plot No- 2801, Kesura, Saheed Nagar, Bhubaneswar, Dist- Khordha	Dismantler	Dismantling of E-Waste	360 MT / Annum	31.03.2025	M/s. J. S Pigments Pvt. Ltd , Village and Post- Jarura, P.S- Polva, Delhi Rod Hugli, west Bengal.	
7.	M/s. P. K Enterprises, Plot No-293/525, At/Po- Kalunga, Dist- Sundargarh	Dismantling Cum- Collection unit	Collection, Dismantling of E-Waste	730 MT / Annum	31.03.2023	-	Applied for authorization and it is under process



8.	M/s. J.S Pigments Pvt. Ltd, NH-6, At/Po- Bareipalli, Dist- Sambalpur-768006.	Captive Collection Centre	E-Waste (Waste Electronics and Electrical equipments)	600 MT/ Annum	31.03.2024	M/s. J. S Pigments Pvt. Ltd , Village and Post- Jarura, P.S- Polva, Delhi Rod Hugli, West Bengal.	
9.	M/s. Ecokart Technology Pvt. Ltd, At/Po- Mouza- Kuradhamala, Dafeiput, Dist- Khordha	Dismantling Cum- Collection unit	Collection, Dismantling & Disposal of E- Waste and Electroplating of MS Products	3000 MT/ Annum & 5400 MT / Annum	31.03.2025	M/s. E Coli Management Pvt. Ltd	
10.	M/s. Kalinga Traders, At- Plot No-303, Near Pandra Brothers, Manguli, Po- Harianta, P.S- Tangi, Dist- Cuttack	Dismantler	Electronic Wastes Collection, Segregation and Dismantling	500 MT/ Annum	31.03.2025	M/s. J. S Pigments Pvt. Ltd , Village and Post- Jarura, P.S- Polva, Delhi Rod Hugli, West Bengal.	
11.	M/s. Greenex India Resources Pvt. Ltd, Plot No- 5335, Ghatikia, PS- Bharatpur, Bhubaneswar, Dist- Khordha	Collection Centre	Electronic and Electrical wastes Collection, Segregation and Dismantling	2400 MT/ Annum	31.03.2024	M/s. Handed over to E- Parisaraa Pvt Ltd	Presently not in operation
12.	M/s. RPS Enterprises, Plot No-193/194, Bomikhal, Bhubaneswar, Dist- Khordha	Dismantler	Dismantling of E- Waste	450 MT/ Annum	31.03.2024	M/s. SARAF Enterprises , At-20/4, NEBCO Compound, Mathura Road, Faridabad, Hariyana	